

*[English]***OECF**

5. SHRI YELLAIAH NANDI :
SHRI G.A. CHARAN REDDY :
SHRI R. SAMBASIVA RAO :

Will the Minister of POWER be pleased to state:

(a) whether the Overseas Economic Cooperation Fund of Japan is finalising negotiations to fund the 990 MW Srisailam left bank hydro power project in Andhra Pradesh and power transmission projects at Simhadri and Visakhapatnam in Andhra Pradesh;

(b) if so, the total amount to be provided by OECF to these projects separately;

(c) whether any agreement has been reached in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) Negotiations with Overseas Economic Cooperation Fund of Japan were held on 4-10 November, 1997 at Tokyo for Simhadri and Vizag Transmission System Project & Srisailam Left Bank Power Station Project-III.

(b) The loan amounts negotiated for these Projects are as under:

1. Simhadri and vizag Transmission—Yen 10,629 million (First Tranche)
2. Srisailam Power—Yen 14,499 million (Third Tranche)

(c) and (d) The loan agreements for these projects have not been signed as yet.

Pending Projects

6. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) the number of projects submitted by Andhra Pradesh government to the Union government which are pending with the Union Government for clearance;

(b) if so, since how long these projects are pending with the Union Government; and

(c) the time by which a final decision on these projects are likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOOR) : (a) to (c)

Planning Commission have no projects pending for clearance.

*[Translation]***Family Welfare Centres**

7. SHRI ASHOK PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of family welfare centres functioning in Uttar Pradesh particularly in rural areas as on date location-wise;

(b) whether the Government propose to set up some more family welfare centres in Uttar Pradesh particularly in backward and rural areas;

(c) if so, the details thereof; and

(d) the amount allocated by the Union Government to the State Government of Uttar Pradesh for the maintenance of the family welfare centres during the last three years, year-wise and whether this amount is adequate for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) The number of Rural Family Welfare Centres functioning in Uttar Pradesh are 907. The location-wise list of these centres is in Statement I.

(b) There is no plan to expand Rural Family Welfare Centres as the Rural Family Welfare Centres have been integrated into Block Primary Health Centres/Community Health Centres.

(c) Not applicable.

(d) The amount allocated to the State for Rural Family Welfare Centres are in Statement II. These centres are fully funded by the Central Government and expenditure incurred in-accordance with the norms of the scheme, is reimbursed by the Government of India.

STATEMENT I

*District wise list of Block Level CHCs/PHCs/
Rural Family Welfare Centers*

District/Division	No. of Block Level CHCs/PHCs/RFWCs
1	2
1. Agra	16
2. Aligarh	18
3. Etah	15